

OFFICE OF THE DISTRICT & SESSIONS JUDGE (SOUTH)

District Courts Complex, Saket, New Delhi

ORDER No. 45 /2015

In exercise of powers vested in the undersigned, the following District & Sessions Judge/Additional Sessions Judges are hereby authorized under Section 10 (3) of the Criminal Procedure Code, 1973 to dispose of bail/urgent applications pertaining to the Police Stations/Investigating Agencies of the South Police District/Sessions Division of Delhi as mentioned against their respective names, with effect from 01.08.2015 to 31.08.2015.

S.No.	Name of Judicial Officer	Name of Police Stations & Investigating Agencies	Link Additional Sessions Judge
1.	Ms. Anu Malhotra, District & Sessions Judge (South)	Special Task force of Delhi Police, C.A.W. Cell (South District), Crime Branch (South), Ambedkar Nagar and Malviya Nagar	Sh. Ajay Kumar Kuhar, Spl. Judge (NDPS), South
2.	Sh. Vimal Kumar Yadav, ASJ-02 (South)	Safdarjang Enclave, Mehrauli, Neb Sarai, Saket, Metro Station Qutub Minar	Sh. Manoj Kumar-I, ASJ-01 (South)
3.	Sh. Sandeep Yadav, ASJ-03 (South)	Special Cell, Sangam Vihar, Hauz Khas, Fatehpur Beri and E.O.W. Cell (South)	Sh. Ajay Kumar Kuhar, Spl. Judge (NDPS), South

(ANU MALHOTRA)

District & Sessions Judge (South)
Saket Courts Complex, New Delhi

No. Judl.III/F.102/South/Saket/2015/ 6508 - 6575

New Delhi, Dated : 27/7/15

Copy forwarded for information & necessary action to:

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge (H.Q.), Tis Hazari Courts, Delhi
3. The District & Sessions Judges, North-West, South-West, East, Shahdara, North-East, New Delhi, North, South-East, West Districts, Delhi/New Delhi.
4. The Officers concerned.
5. The Administrative Officer (Judicial)/Branch In-Charge, Administration Branch, Filing Section, Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka & Saket Courts, Delhi/New Delhi.
6. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
7. The Public Prosecutor, Tis Hazari Courts, Delhi.
8. The Chief/In-Charge, Prosecutor, Patiala House, Karkardooma, Rohini, Dwarka & Saket Courts, Delhi/New Delhi.
9. The In-Charge, Facilitation Centre, Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka & Saket Courts, Delhi/New Delhi
10. The In-Charge, Lock-up, Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka & Saket Courts, Delhi/New Delhi.
11. The Secretary, Bar Association, Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka & Saket Courts, Delhi/New Delhi.
12. The Website Committee, Tis Hazari Court, Delhi.
13. Reader/Secretary to District & Sessions Judge (South)
14. Notice Board (through Care Taker).
15. Guard File.

(ANU MALHOTRA)

District & Sessions Judge (South)
Saket Courts Complex, New Delhi